

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 3498 of 2020

Kartick Mandal Petitioner
Vs.
The State of Jharkhand Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through Video Conferencing

For the Petitioner : Mr. Rahul Ranjan, Advocate
For the State : Mrs. Niki Sinha, A.P.P.

Order No. 02

Dated 14th September, 2020

Mrs. Niki Sinha, learned A.P.P. is directed to obtain antecedent of the petitioner.

As such, let this case be listed tomorrow i.e., on 15.09.2020 under the same heading.

(RONGON MUKHOPADHYAY,J.)